

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Trade Notice No. **5** /2016

Dated ^{10th} May, 2016

To

1. All Regional Authorities of DGFT
2. IEC Holders

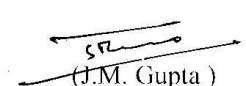
Subject: Clarification regarding classification of export item
"Silico Manganese" [ITC(HS) code 72023000]

Representations have been received at this office seeking clarification in respect of FPS claims on Export Products "Silico manganese" under ITC(HS) Code 72023000.

2. It is been clarified by the DEPB Committee vide its decision dated 20.07.2007 that Silico Manganese is a trade name and chemical name is "Ferro-Silico-Manganese" for the item listed at listed at Sl. No. 347 of DEPB List (Engg).

3. Therefore, it is clarified that "Silico Manganese" and "Ferro-Silico-Manganese" having ITC(HS) Code 72023000 are one and the same item and is eligible for benefits under Sl. No. 249 of Appendix 37 D notified vide PN 6 dated 20.06.2012(FPS) and at Sl. No. 282 of Appendix 37 D notified vide P.N. 52 dated 25.02.2014 (FPS).

4. This issues with the approval of the competent authority.


(J.M. Gupta)

Joint Director General Of Foreign Trade
e-mail : jmgupta@nic.in

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